

SHRI SHIV KUMAR
SHASTRI:
SHRI BIBHUTI MISHRA:

Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether it is a fact that a deadlock has developed in the Cow Protection Committee, following differences of opinion between official members and those representing the goraksha Mahabhiyan Samiti;

(b) if so, the details thereof;

(c) the steps which Government have taken to resolve this crisis; and

(d) when this Committee is likely to submit its report to Government?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE): (a) The Government are not aware of any such deadlock. The Committee is holding its next meeting on 5th August, 1968.

(b) and (c). Question does not arise.

(d) The Committee is expected to submit its report by 28th December, 1968.

Removal of Restrictions on Movement of Foodgrains

*117. SHRI S. P. RAMAMOORTHY:
SHRI SHRI CHAND GOYAL:
SHRI S. S. KOTHARI:
SHRI K. M. KOUSHIK:
SHRI G. S. REDDI:
SHRI MANIBHAI J. PATEL:

Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) the details of total food production in the country during the current year;

(b) whether Government propose to remove restrictions of movement and controls on foodgrains because of the bumper crop during the current year; and

(c) if so, whether the State Governments have been consulted in this regard and if so, what are their reactions in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE): (a) The final all-India estimates of production of different foodgrains for 1967-68 are as follows:—

(Figures in million tons)

Rice	37.9
Wheat	16.6
Other cereals	28.9
Pulses	12.2
Total	95.6

(b) and (c). The continuance of the controls on foodgrains is necessary for maximising procurement and to build buffer stocks as recommended in the Conference of Chief Ministers held in September, 1967. The policy regarding such controls is decided in consultation with the Chief Ministers at a Conference held from time to time. This question would be reviewed in the next Conference of Chief Ministers to be held before the ensuing Kharif harvest. It is not desirable to make any change in the zonal pattern in the midst of the season.

Electoral Rules

*118. SHRI YAJNA DATT
SHARMA:
SHRI HARDAYAL DEVGUN:

Will the Minister of LAW be pleased to state:

(a) whether Government propose to prescribe by law that a mid-term poll must be held within three months of the imposition of President's Rule as far as possible;